

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:5356

ANSWERED ON:22.12.2000

DELAY IN PAYMENTS

AJAY CHAKRABORTY;DADICHILUKA VEERA GOURI SANKARA RAO;HANNAN MOLLAH;INDRAJIT GUPTA;MINATI SEN;PRABHUNATH SINGH;SRINIVASULU KALAVA;SULTAN SALAHUDDIN OWAISI;YEMPARALA VENKATESWARA RAO

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Integral Production Private Ltd. a private company owes Prasar Bharati Rs. 6.5 crores;
- (b) whether the programme `Truck Dhina Din` prepared by this company was approved to be telecast on Doordarshan within 72 hrs. of the application being made;
- (c) if so, the details thereof; and
- (d) the steps being taken to recover the Government dues from this company?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING (SMT. SUSHMA SWARAJ)

- (a): Prasar Bharati has intimated that the outstanding dues against the company M/s Integral Production Private Ltd., at present, are Rs. 4.46 crore.
- (b) & (c): It has been intimated by Prasar Bharati that the proposal for the said serial was received on 3rd May, 1999 and it was approved by Doordarshan on 21.6.1999.
- (d): Prasar Bharati has intimated that the company is being reminded regularly to clear the outstanding dues and they are doing so in instalments.